

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH : JODHPUR

Date of order : 11.01.1999

O.A. No. 186/1997

Gopi Ram son of Shri Gordhan Ram aged 24 years resident of village Gujrawas, Tehsil and District Jodhpur - Ex-Casual Labour in 4(1) Armed Bde / Ordinance Unit, Jodhpur.

... Applicant.

v e r s u s

1. Union of India through the Secretary to the Government, Ministry of Defence, New Delhi.
2. Officer Commanding 4(1) Armed Bde / Ordinance Unit, Jodhpur.

... Respondents.

Mr. Vijay Mehta, Counsel for the applicant.

Mr. Vinit Mathur, Counsel for the respondents.

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman.

Hon'ble Mr. Gopal Singh, Administrative Member.

O R D E R

(Per Hon'ble Mr. Gopal Krishna)

Applicant, Gopi Ram, has filed this application under Section 19 of the Administrative Tribunals Act, 1985, mainly praying for a direction to the respondents to re-engage him in service as a casual labourer.

2. We have heard the learned counsel for the parties and have perused the material on record. The learned counsel for the parties have agreed to this matter being disposed of at the stage of admission.

CKN/R 3. Applicant's case is that he was appointed as a casual

labourer in the office of 4(1) Armed Brigade / Ordnance Unit at Jodhpur for a period of 89 days with effect from 1.3.96. His term was extended for 89 days twice. Thereafter, he was disengaged from service. The contention of the applicant is that fresh persons have been inducted as casual labourers ignoring his claim. The learned counsel for the respondents states that the appointment was given merely for a period of 89 days and the applicant's services were rightly terminated in terms of his appointment. Applicant's name had already been sponsored by the Employment Exchange before he was engaged as casual labourer by the respondents.

4. In the circumstances, we direct the respondents to consider the case of the applicant for his re-engagement as a casual labourer as per rules as and when need arises without getting his name sponsored by the Employment Exchange. The O.A. stands disposed of accordingly at the stage of admission with no order as to costs.

Gopal Singh

(Gopal Singh)
Adm. Member

Gopal Krishna

(Gopal Krishna)
Vice Chairman

cvr.